NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.31/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Kalicharan Resopondent Kalicharan

2. Mr. Ajit Anekas polvocate

Mr. Sagar Thakkas por Petitioner.

ilb Auris Legal.

COMMON ORDER T.C.P. No.31/397-398/CLB/MB/MAH/2014 Co. Appeal No. 16/58/CLB/MB/MAH/2016

- The Learned Representatives of both the sides are present and one of the Respondent is present.
- 2. By consent seeking adjournment. Granted.
- 3. Now to be listed for hearing on 6th July, 2017 for Final Hearing.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 01.05.2017